

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 425 of 2013**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

09/Dated: 24th June, 2020

Heard learned counsel for the parties through V.C.

2. Mr. A. K.Yadav, G.A-I appearing on behalf of the State prays for time.
3. Prayer is allowed.
4. Put up this case on 8th July, 2020.

(Deepak Roshan, J.)

Amardeep/